

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 14 of 2020

In the matter of:

Alkem Laboratories Ltd. & Ors.

....Appellants

Vs.

Competition Commission of India & Ors.

....Respondents

Present

For Appellants: Mr. Aman Singh Baroka & Mr. Manas Kumar Chaudhari, Advocates.

For Respondents: Ms. Samapika Biswal & Ms. Manmeet Arora, Advocates.

Mr. Manmeet Arora & Ms. Samapika Biswal, For R-1.

Ms. Riddhiman Chatterji & Mr. Rounak Bhattacharjee, For R-2.

Mr. Nakul Mohta & Mr. Mohit Prasad (Bengal Chemists and Druggist Association).

With

Competition Appeal (AT) No. 16 of 2020

In the matter of:

Macleods Pharmaceuticals ltd.

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present

For Appellant: Mr. Rishad A Chowdhury & Ms. Madhurika Ray, Advocates.

For Respondents: Mr. Manmeet Arora & Ms. Samapika Biswal, For R-1

Ms. Riddhiman Chatterji & Mr. Raunak Bhattacharjee, For R-2.

Mr. T. Sundar Ramanathan, for R-3.

Ms. Archana Sahadeva, For R-12.

Mr. Nakul Mohta & Mr. Mohit Prasad (Bengal Chemists and Druggist Association).

With

Competition Appeal (AT) No. 21 of 2020

In the matter of:

Rajendra Agarwal

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present

For Appellant: Ms. Archana Sahadeva, Advocate.

For Respondents: Ms. Samapika Biswal (CCI) & Ms. Manmeet Arora, For R-1.

Mr. Riddhiman Chatterji & Mr. Rounak Bhattacharyya, For R-2.

Mr. Rishad A Chowdhury, Ms. Madhurika Ray, For R-3, proforma respondents.

Mr. T. Sundar Ramanathan, For R-4, proforma respondent.

Mr. Nakul Mohta & Mr. Mohit Prasad, For R-9.

Mr. Bharat Monga, For R-10.

With

Competition Appeal (AT) No. 23 of 2020

In the matter of:

Rajeev Mishra

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present

For Appellant: Mr. T. Sundar Ramanathan, advocate.

For Respondents: Ms. Samapika Biswal (CCI) & Ms. Manmeet Arora, for R-1.

Ms. Riddhiman Chatterji & Mr. Rounak Bhattacharyya, For R-2.

Mr. Rishad A Chowdhury, Ms. Madhurika Ray, For R-3.

Mr. Nakul Mohta & Mr. Mohit Prasad, For R-8.

Mr. Bharat Monga, For R-9.

Ms. Archana Sahadeva, For R-12.

ORDER
(Virtual Mode)

05.02.2021: As per the Hon'ble Acting Chairperson's Order dated 17.12.2020 these matters should have been listed before the Court No. 2.

Let the matters be listed before appropriate Bench on **22nd February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam